

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 91 of 2019

IN THE MATTER OF:

M. Chandra Sekhar Rao & Ors.

...Appellants

Versus

M/s. MPR Refractories Ltd. & Ors.

...Respondents

Present:

For Appellant : None

For Respondent : **Mr. Anshuman Sharma, Mr. Vishesh Dhundia,
Advocates**

ORDER

22.07.2019 It is informed that Civil Appeal No. 4471 of 2017 is still pending before the Hon'ble Supreme Court against the interim order dated 9th April, 2019. In the circumstances, we adjourn the matter.

Post the case 'for orders' on **23rd September, 2019**. The parties will inform the development, if any.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc